

9-9-88

(5)

Mr. A.H. Tadhar for the applicant.  
Mr. S.R. Ahe (for Mr. P.M. Proddhan)  
for the respondents.  
As a last chance time for filing  
reply is granted upto 21-9-88.  
The matter to come up before the  
Registrar on 21-9-88 for reply  
and direction.

P. S. Chandhri

B. C. S. S.

M(A)

re.

Dated : 21-9-1988

Mr. A.H. Tadhar, Advocate  
appears for the applicant.

Mr. S.R. Ahe, Advocate for  
Mr. P.M. Proddhan, Counsel appears  
for the Respondent.

Mr. Ahe, has filed a reply  
today which is taken on record.  
A copy of the reply has been  
served on the advocate for  
the applicant.

The advocate for the  
applicant says that since the  
reply has been ~~filed~~ handed  
over to him today ~~but~~ it  
would be necessary to consider  
whether ~~there is~~ <sup>a</sup> rejoinder is  
<sup>required to be</sup> ~~necessary~~ to filed in the matter.  
Mr. Tadhar ~~has~~ therefore  
requests to grant 2 weeks  
time for filing the <sup>rejoinder</sup> ~~reply~~ if  
any.

(P.T.O.)